

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 245 & 244 OF 2017 IN
DFR NO. 4191 OF 2016**

Dated: 18th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Maharashtra State Electricity Transmission Co. Ltd. Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Shakti Pandey for
Mr. M. Y. Deshmukh

Counsel for the Respondent(s) : Ms. Dipali Sheth for R-2

ORDER

Learned counsel for the appellant seeks a week's time to file affidavit of service.

List the matter on **24.10.2017**.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**